

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9606/2016

DWARIKESH SUGAR INDUSTRIES LTD.

Appellant(s)

VERSUS

STATE OF U.P. . & ORS.

Respondent(s)

(FOR EARLY HEARING APPLICATION AND FOR EXEMPTION FROM FILING O.T.
ON IA 101805/2017)Date : 10-11-2017 This application was called on for hearing
today.CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTAFor Appellant(s) Mr. Sumit Goel, Adv.
Mr. Tanuj Agarwal, Adv.
Ms. Anwesha Padhi, Adv.
For M/S. Parekh & Co.For Respondent(s) Ms. Aishwarya Bhati, AAG
Mr. Rohit Pandey, Adv.
Mr. Ardhendumauli Kumar Prasad, AOR

UPON perusing papers the Court made the following

O R D E R

Application for early hearing is dismissed.

(MEENAKSHI KOHLI)
COURT MASTER(KAILASH CHANDER)
COURT MASTER